

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

THE 31<sup>ST</sup> MARCH, 2014

No. 85 A : The following Officers of the rank of Principal District Judges named in Column No.2 of the table given below are transferred and posted at the places, as mentioned in Column No.3 of the table with immediate effect:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting as	Chain of Transfer
1	2	3	4
01.	Sri Anant Vijay Singh, Registrar General, High Court of Jharkhand, Ranchi	Principal District & Sessions Judge, Jamshedpur	Vice Sri Satyendra Kumar Singh, since under orders of transfer.
02.	Sri Ambuj Nath , Registrar (Administration), High Court of Jharkhand, Ranchi	Principal District & Sessions Judge, Dhanbad	Vice Sri Gautam Kumar Choudhary, since under orders of transfer.
03.	Sri Navneet Kumar, Principal Secretary to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi	Principal District & Sessions Judge, Garhwa	Vice Sri Sheo Narayan Singh, since under orders of transfer.

By order of the Court  
Sd/- A. V. SINGH  
Registrar General

Memo. No. ....  
XIX(4)/1/2010/ Apptt.

Dated Ranchi, the 31<sup>st</sup> March, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue Jharkhand Gazette.

Sd/- A. V. SINGH  
Registrar General

Memo. No. 4154-4168  
XIX(4)/1/2010/ Apptt.

Dated Ranchi, the 31<sup>st</sup> March, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), G.E.-5, Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e- Courts Project, the Deputy Registrar (Protocol), I/c NIC Cell..... High Court of Jharkhand, Ranchi for information and necessary action / the Principal District & Sessions Judges, Jamshedpur, Dhanbad & Garhwa for information and needful & all Officers concerned with a direction to join their new assignment immediately.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>ST</sup> MARCH, 2014**

No. 86 / A: The services of Sri Gautam Kumar Choudhary, Principal District & Sessions Judge, Dhanbad are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi, for his appointment as Registrar (Administration), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,  
Sd/- A. V. Singh  
Registrar General

**Memo. No..... /Apptt.**  
XIX (8)/1/2002

**dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh  
Registrar General

4170-4225  
**Memo.No. /Apptt.**  
XIX (8)/1/2002

**dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) / the P.S. to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / I/c NIC Cell..... High Court of Jharkhand, Ranchi, Sri Gautam Kumar Choudhary, Principal District & Sessions Judge, Dhanbad and Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and needful.

  
Registrar General



**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>ST</sup> MARCH, 2014**

No. 871 A: The services of Sri Sheo Narayan Singh, Principal District & Sessions Judge, Garhwa (under orders of transfer as Principal District & Sessions Judge, Khunti) are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi, for his appointment as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi.

The aforesaid Notification shall come into force with immediate effect.

By order of the Court,  
Sd/- A. V. Singh  
Registrar General

**Memo.No...../Apptt.**

**dated Ranchi, the 31<sup>st</sup> March, 2014**

XIX (8)/1/2002

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A. V. Singh  
Registrar General

**Memo.No. 4227-4280...../Apptt.**

**dated Ranchi, the 31<sup>st</sup> March, 2014**

XIX (8)/1/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General, Jharkhand, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) / All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / All the Assistant Registrars, High Court of Jharkhand, Ranchi, Sri Sheo Narayan Singh, Principal District & Sessions Judge Garhwa (under orders of transfer as Principal District & Sessions Judge, Khunti) and Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>ST</sup> MARCH, 2014**

No. 88 / A: The services of Sri Satyendra Kumar Singh, Principal District & Sessions Judge, Jamshedpur are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi, for his appointment as Registrar (Establishment), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,  
Sd/- A. V. Singh  
Registrar General

**Memo. No..... /Apptt.**  
XIX (8)/1/2002

dated Ranchi, the 31<sup>st</sup> March, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh  
Registrar General

4282-4337  
**Memo.No. /Apptt.**  
XIX (8)/1/2002

dated Ranchi, the 31<sup>st</sup> March, 2014

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration)/ the P.S. to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / I/c NIC Cell..... High Court of Jharkhand, Ranchi, Sri Satyendra Kumar Singh, Principal District & Sessions Judge, Jamshedpur and Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and needful.

  
Registrar General



**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>ST</sup> MARCH, 2014**

**No. 89 IA:** Hon'ble the Chief Justice has been pleased to appoint Sri Anil Kumar Choudhary, Registrar (Establishment), High Court of Jharkhand, Ranchi as Registrar General, High Court of Jharkhand, Ranchi with immediate effect vice Sri Anant Vijay Singh, since under orders of transfer.

By order of the Court,

**Sd/- A. V. Singh**

Registrar General

**Memo. No. \_\_\_\_\_ /Apptt. dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

**Sd/- A. V. Singh**

Registrar General

**Memo. No. 4339-4395 /Apptt. dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) / All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / All the Assistant Registrars / Incharge Court Masters' Section / Incharge P.As' Section / Stamp Reporter / Oath Commissioner / All the Section Officers / I/c NIC Cell.... High Court of Jharkhand, Ranchi, / the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Anil Kumar Choudhary, Registrar (Establishment), High Court of Jharkhand, Ranchi for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>ST</sup> MARCH, 2014**

**No. 901A:** Hon'ble the Chief Justice has been pleased to appoint Sri Gautam Kumar Choudhary, Principal District & Sessions Judge, Dhanbad as Registrar (Administration), High Court of Jharkhand, Ranchi with immediate effect vice Sri Ambuj Nath, since under orders of transfer.

By order of the Court,

Sd/- A. V. Singh

Registrar General

**Memo. No. \_\_\_\_\_ /Apptt. dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh  
Registrar General

**Memo. No. 9397-4444 /Apptt. dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) / All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / All the Assistant Registrars / Incharge Court Masters' Section / Incharge P.As' Section / Stamp Reporter / Oath Commissioner / All the Section Officers / I/c NIC Cell.... High Court of Jharkhand, Ranchi, / the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Gautam Kumar Choudhary, Principal District & Sessions Judge, Dhanbad for information and needful.

  
Registrar General



**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>ST</sup> MARCH, 2014**

**No. 9/IA:** Hon'ble the Chief Justice has been pleased to appoint Sri Satyendra Kumar Singh, Principal District & Sessions Judge, Jamshedpur as Registrar (Establishment), High Court of Jharkhand, Ranchi with immediate effect vice Sri Anil Kumar Choudhary, since under orders of posting.

By order of the Court,

**Sd/- A. V. Singh**

Registrar General

**Memo. No. \_\_\_\_\_ /Apptt. dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

**Sd/- A. V. Singh**

Registrar General

**Memo. No. 4466-4503 /Apptt. dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) / All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / All the Assistant Registrars / Incharge Court Masters' Section / Incharge P.As' Section / Stamp Reporter / Oath Commissioner / All the Section Officers / I/c NIC Cell.... High Court of Jharkhand, Ranchi, / the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Satyendra Kumar Singh, Principal District & Sessions Judge, Jamshedpur for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>ST</sup> MARCH, 2014**

**No. 21A:** Hon'ble the Chief Justice has been pleased to appoint Sri Sheo Narayan Singh, Principal District & Sessions Judge, Garhwa (under orders of transfer as Principal District & Sessions Judge, Khunti) as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,

**Sd/- A. V. Singh**

Registrar General

**Memo. No. \_\_\_\_\_ /Apptt. dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

**Sd/- A. V. Singh**

Registrar General

**Memo. No. 4505-4565 /Apptt. dated Ranchi, the 31<sup>st</sup> March, 2014**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal Judicial Commissioner, Ranchi / Office of the Principal District & Sessions Judge, Khunti / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) / All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / All the Assistant Registrars / Incharge Court Masters' Section / Incharge P.As' Section / Stamp Reporter / Oath Commissioner / All the Section Officers / I/c NIC Cell.... High Court of Jharkhand, Ranchi, / the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Sheo Narayan Singh, Principal District & Sessions Judge, Garhwa (under orders of transfer as Principal District & Sessions Judge, Khunti) for information and needful.

  
Registrar General